

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--2851- JK (LD) of 2025

DATED:- 07 - 03 - 2025

Sanction is hereby accorded to the appointment of Ms. Afrooza Bano, Assistant Commissioner Revenue, Budgam, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

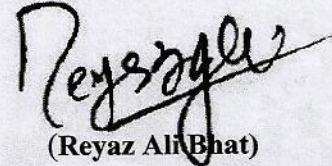
Secretary to Government

Dated:- 07- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

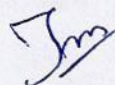

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 2851– JK (LD) of 2024 dated 07.03.2025.

S No.	OWP/SWP/WPC/LPA/Cont empt Petition No	Title of the case
1	WPC No. 3060/2024	Tanveer Ahmad Shah V/s UT of J&K &Ors
2	WPC No. /2024	Ghulam Mohammad Khan &Anr.V/s State of J&K &Ors
3	OWP No. 189/2016	Syed Manzoor Ahmad Qadir V/s State of J&K &Ors
4	WPC No. 115/2025	Bashir Ahmad Nath v/s UT of J&K &Ors
5	WPC No. 2883/2022	Mushtaq Ahmad Mir v/s UT of J&K
6	WPC No. 2478/2023	Ghulam Mohammad Mir V/s UT of J&K &Ors
7	WPC 98/2025	Shabir Ahmad Wancho V/s UT of J&K &Ors.
8	CCP(S) NO. 179/2024 in OWP No. 247/2012	MohammadAkram Baba V/s PrasannaRamaswamy G &Ors
9	CCP(S) NO. 471/2024	Mohammad Ramzan Dar V/s ShaleenKabra&Ors
10	CCP(S) NO. 473/2024 in OWP No. 577/2022	Tasawour Ahmad Bhat &Ors V/s ShaleenKabra&Ors
11	CCP(S) NO. 472/2024 in WPC No. 1114/2020	Noor Ud Din Rather &Ors V/s ShaleenKabra&Ors
12	CCP(S) NO. 474/2024 in W PC No. 1479/2020	Ghulam Hassan Bhat &Ors v/s ShaleenKabraOrs
13	LPA No. 07/2025	Ghulam Mohammad Bhat &Ors v/s UT of J&K &Ors



14	WPC No. /2024	Wali Mohammad Bhat V/s UT of J&K &Ors
15	WPC No. 2645/2023	Mukhtar Ahmad Sofi &anr. V/s UT of J&K
16	WPC No. 121/2024	Shazia Gul &Anr. V/s UT of J&K &Ors
17	WPC No. /2021	Haseena Begum V/s UT of J&K &Ors
18	CCP(D) No. 43/2021	Mohammad Akbar Baba &Ors V/s P.K Pole &Ors
19	WPC No. 2700/2024	Mir Mohsin Hussain V/s UT of J&K &ors
20	WPC No. 2578/2024	M/S technocrat Stone Cruhser V/s UT of J&K &Ors
21	WPC No. 2525/2024	M/S Aftab Stone Crushers V/s UT of J&K &Ors
22	WPC No. 2648/2024	Ghulam Mohammad Sofi &ors V/s UT of J&K &ors

Reyazul

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